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SHRI C. JANARDHANAN: SHRI SHIVA CHANDRA JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Standing Committee of the National Integration Council at its recent meeting in Delhi had reviewed the communal situation in the country in the light of the recent riots in Ahmedabad;
- (b) if so, what positive decisions were taken by the Committee to help maintain communal peace and harmony in the country: and
- (c) what steps have been taken so far to implement these decisions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes.

- (b) A copy of the statement adopted by the Standing Committee of the National Integration Council in its meeting on October 16, 1969 is placed on the Table of the House. [Placed in Library. See No LT-2026/69].
 - (c) (i) An all-party conference of the National Integration Council was convened by the Prime Minister in New Delhi on November 3-4, 1969 in order to consider and decide upon concrete steps for the implementation of a programme of joint mass campaign by all political parties against communal violence suggested in the statement of the Standing Committee.
 - (ii) The all party conference, while endorsing the statement of the Standing Committee, put forward its own ideas on the detailed content on which the joint mass campaign was to be undertaken; these are contained in the statement adopted by the all-party conference, copy laid on the table of the House.
 - (iii) Besides adopting the statement, the all-party conference also laid down the guidelines for organising the campaign immediately. A copy of the guidelines approv-

- ed is also laid on the table of the House.
- (iv) Further steps in accordance with the statement and guidelines approved are under consideration of Government.

Communal Riots in Ahmedahad

*135. SHRIR. BARUA: SHRI N. R. LASKAR: SHRI MAYAVAN: SHRI CHENGALRAYA NAIDU: SHRLE, K. NAYANAR: SHRI P. P. ESTHOSE: SHRI MOHAMAD ISMAIL: SHRI NAMBIAR: SHRIK. M. ABRAHAM: SHRIK. RAMANI: SHRI BADRUDDUJA: SHRI JYOTIRMOY BASU: SHRI B. K. MODAK: SHRI GUNANAND THAKUR: SHRI YASHPAL SINGH: SHRI KIKAR SINGH: SHRI P. N. SOLANKI: SHRI A. SREEDHARAN: SHRI P. M. MEHTA: SHRI DEVEN SEN: SHRI LILADHAR KOTOKI: SHRI SHARDA NAND: SHRI JAGANNATH RAO JOSHI: SHRI BRIJ BHUSHAN LAL: SHRI SURAJ BHAN: SHRI RAM CHARAN: SHRIB. P MANDAL: SHRIS. K. SAMBANDHAN: SHRI HEM BARUA: SHRIMATI SUSEELA GOPALAN: SHRI TULSHIDAS JADHAV: SHRI VALMIKI CHOUDHARY: SHRI RAM AVTAR SHARMA: SHRI J. H. PATEL: SHRI BEDABRATA BARUA: SHRI LATAFAT ALI KHAN; SHRI P. C. ADICHAN:

SHRI N. SHIVAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there had unprecedented communal riots in Alimedabad recently :

- (b) if so, the total loss of life and property during these riots;
- (c) whether some delegation on behalf of the Prime Minister visited the trouble spots in Ahmedabad;
- (d) if so, whether it is also a fact that they have stated in their report that it was failure on the part of State Government to take action in time and that some foreign elements were responsible for these riots;
- (e) if so, the action taken by the Union Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHR1 Y. B. CHAVAN): (a) and (b). Attention is invited to the detailed statement laid on the Table of the House by Home Minister on November 17, 1969.

- (c) No, Sir.
- (d) and (e). D not arise.

Pak. Hand in Communal Riots

*136. SHRI PREM CHAND VERMA: SHRI NAVAL KISHORE SHARMA: SHRI RAGHUVIR SINGH SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have seen the statement of Shri Jaya Prakash Narayan in which he is reported to have stated that Pakistan was fanning riots for a second Pakistan;
- (b) if so, whether Government have been able to get any information indicating Pakistani agents' complicity in the riots at various places and whether Government agree with Shri Narayan's assessment; and
- (c) if so, details thereof and how do Government propose to tackle this dangerous situation?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Government have seen the article of Shri Jaya Prakash Narayan that appeared in the 'Citizen' of October 11, 1969 and a report of an interview with him in the *Statesman* of October 31, 1969.

(b) Government have no evidence regarding the complicity of Pakistani agents in the communal disturbances in the country.

(c) Does not arise.

Rowdyism by Students at Ravindra
Rangashala New Delhi During
Comex Youth Festival

*137. SHRI N. R. DEOGHARE:
SHRI JAI SINGH:
SHRI V. NARASIMHA RAO:
SHRI YAJNA DATT
SHARMA:
SHRI RAM GOPAL
SHALWALE:
SHRI NARAYAN SWAROOP,
SHARMA:
SHRI RANJEET SINGH;
DR. P. MANDAL:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that groups of students and outsiders resorted to rowdyism at the Ravindra Rangashala, New Delhi, on the 8th September, 1969, during the Comex Youth Festival and tried to molest some girls of Deihi University;
 - (b) if so, the causes of this ugly incident;
- (c) the steps that had been taken for the prevention of such incidents;
- (d) whether an enquiry was conducted into the matter; and
- (e) If so, the results thereof and the action taken against the persons found responsible for the incidents?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) to (e). The Festival was organised by Comex (India) a Voluntary Organisation registered under the Societies Registration Act of 1860.

There has been some adverse Press criticism about the inadequate arrangements made by the organisers and there was also a Press report about alleged act of rowdyism and teasing of girls on the evening of 8th September, 1969. Apart from the Press report, no complaint from any source was sent to this Ministry. It was, therefore, not considered necessary to institute any inquiry.

Government are not in favour of holding such Festivals unless these are properly organised and the host organisation is also well equipped to receive them and arrange the programme on a satisfactory basis.